

S U P R E M E C O U R T O F I N D I A
 RECORD OF PROCEEDINGS
 CRIMINAL APPEAL NO(s). 1360 OF 2003

STATE THORUGH C.B.I.

Appellant (s)

VERSUS

MAHENDER SINGH DAHIYA

Respondent(s)

(With appln(s) for stay)

Date: 21/10/2010

This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY
 HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Appellant(s)
 CBI

Mr. P.P. Malhotra, ASG
 Mr. P.K. Dey, Adv.
 Mr. Chetan Chawla, Adv.
 Ms. Madhurima Mirdul, Adv.
 Ms. Sweta Verma, Adv.
 Mr. Arvind Kumar Sharma, Adv.

For Respondent(s)

Mr. Siddharth Aggarwal, Adv.
 for Mr. Nikhil Nayyar, Adv.

UPON hearing counsel the Court made the following
 O R D E R

Mr. P.P. Malhotra, learned ASG resumed his arguments at 10.30 a.m. and concluded at 11.55 p.m. Thereafter, Mr. Siddharth Aggarwal, learned Counsel for the respondent commenced his arguments and was on his legs till the Court rose for the day. The matter remained part-heard.

(Sukhbir Paul Kaur) (Deepak Mansukhani) (Renuka Sadana)
 Court Master Court Master Court Master